

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India

(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF RAMAN ISPAT PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of Corporate debtor	Raman Ispat Private Limited
2	Date of incorporation of corporate	18-09-1989
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kanpur
4	Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U27104UP1989PTC011181
5	Address of the registered office and principal office of corporate debtor	7 th Km Stone, Meerut Road, Muzaffarnagar, Uttar Pradesh - 251003
6	Insolvency commencement date in respect of corporate debtor	11-04-2017
7	Estimated date of closure of Insolvency Resolution Process	08-10-2017
8	Name, address, Email address and the registration number of the interim resolution professional	CA Parveen Bansal, J-347, Sarita Vihar, New Delhi - 110076 Email : pkbansal00@gmail.com Regn No: IBBI/IPA-001/IP-00164/2016-2017/1179
9	Last date for submission of claims	25-04-2017

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against the Raman Ispat Private Limited on 11-04-2017.

The creditors of Raman Ispat Private Limited are hereby called upon to submit a proof of their claims on or before 25-04-2017 to the interim resolution professional at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit of proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

CA Parveen Bansal

Interim Resolution Professional

Date: 11-04-2017

Place: New Delhi